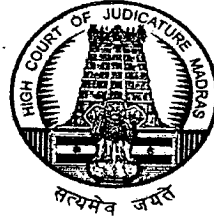


R.O.C.No. 60079-A /2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 244 / 2019

I

The Government in G.O.Ms.No.319, Home (Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of a District Munsif-cum-Judicial Magistrate Court, at Radhapuram in Tirunelveli District.

Tmt. S.Susila, Additional District Munsif, Valliyoor, is transferred and posted as District Munsif-cum-Judicial Magistrate, Radhapuram, in the aforesaid newly sanctioned Court.

II

The Government in G.O.Ms.No.316, Home(Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of Special Court for Exclusive trial of Negotiable Instruments Act, 1881 Cases at Tirunelveli District.

Tmt. R.Sangeetha Sekar, II Additional District Munsif, Tirunelveli, is transferred and posted as Judicial Magistrate, Special Court for Exclusive trial of Negotiable Instruments Act, 1881 Cases, Tirunelveli, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 20.11.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

(Signature)
20.11.19